

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 152 of 1998

Jabalpur, this the 20th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

1. Gazetted Officers Association
Security Paper Mill,
Hoshangabad,
Through Sri V.K. Pathak,
President.
2. Sri K.C. Jain, Technical Officer
Security Paper Mill
Hoshangabad,
3. Sri A.C. Koshy,
S/o Sri Oommen Chacko,
Asstt. Manager, Security Paper
Mill Hoshangabad. M.P.

- APPLICANTS

(By Advocate - Shri S.K. Nagpal).

VERSUS

1. Union of India,
Through Secretary,
Ministry of Finance,
Govt. of India, New Delhi.
2. General Manager
Security Paper Mill.
Hoshangabad.

- RESPONDENTS

(By Advocate - Shri Om Namdeo for Shri B.Dasilva).

ORDER (Oral)

The learned counsel seeks to withdraw this original application with liberty to file afresh, and which is not opposed by the learned counsel of the respondents. The prayer of the applicant to withdraw the OA is allowed. This OA is dismissed as withdrawn.


(R.K. UPADHYAYA)
MEMBER (A)


(SHANKER RAJU)
MEMBER (J)

